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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Vistar Financiers Pvt.Ltd. -Vs- Datre Corporation Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manoj Bantia, Adv. Corporate Debtor &
Mr. Kanchan Chakravarty Corporate Debtor &

MANOJ BANTHIA, PCS

NEHA SOMANI, PCS

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Financial Creditor/

Applicant

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Heard the arguments of the Ld. Pr. CS for the petitioner Ld. Advocate for the corporate debtor and perused the record. Petition is admitted.

Detail judgement follows.

sd/-
(Jinan K.R.)
Member (J)

sd/-
(Vijai Pratap Singh)
Member (J)

Somani
18/9/2017

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